

Central Administrative Tribunal, Principal Bench

R.A. No. 278/99 In
O.A. No. 1793/98

New Delhi this the 25th day of January, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

Shri Sone Lal
R/o B-2/63, Paschim Vihar,
New Delhi-63.

Review Applicant

Versus

Union of India through

1. Secretary,
Ministry of Personnel,
Govt. of India,
North Block,
New Delhi.

2. The Director,
Central Bureau Of Investigation,
Block-3, CGO Complex,
Lodhi Road,
New Delhi-110 003.

Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the applicant for review of the order passed in OA No. 1793 of 1998 on 03.11.99.

2. The applicant has tried to reagitate the same issues which he had raised in the OA. All the grounds taken in the RA were considered at great length by the Tribunal while deciding the OA.

3. After going through the RA and the grounds taken therein, I do not find any error apparent on the face of the record which may require review of the order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.


(Kuldip Singh)
Member (J)

Rakesh